

LIST OF STAKEHOLDERS OF MAJESTIC MARKET RESEARCH SUPPORTSERVICES LTD. (AS ON 20-5-2024)

Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation Process) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	Nil	Nil	Nil	Nil	Nil	Nil	Nil	1	Not Applicable
2	Unsecured financial creditors belonging to any class of creditors	Nil	Nil	Nil	Nil	Nil	Nil	Nil	2	Not Applicable
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	15,87,00,497	1	15,87,00,497	Nil	Nil	Nil	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	9,29,49,373	7	9,26,26,645	Nil	3,22,728	Nil	4	
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	5	Not Applicable
6	Operational creditors (Employees)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	6	Not Applicable
7	Operational creditors (Government Dues)	1	4,58,017	1	4,58,017	Nil	Nil	Nil	7	Not Applicable
8	Operational creditors (other than Workmen and Employees and Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	8	Not Applicable
9	Other creditors, if any, (other than financial creditors and operational creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	9	Not Applicable
Total		9	25,21,07,887	8	25,17,85,159		3,22,728	Nil		


(Anil S. Vaidya)

Liquidator

Majestic Market Research Support Services Ltd.

Registration No.: IBBI/IPA-002/IP-N00067/2016-2017/1014

AFA Valid up to 11-10-2024

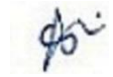
Annexure – 3

Name of the corporate debtor: Majestic Market Research Support services Ltd.; Date of commencement of liquidation: 20-5-2024.; List of stakeholders as on: 20-5-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Bank of Baroda		15,87,00,497	15,87,00,497	Term Loan and Cash Credit with Interest	15,87,00,497	Nil	No	54.72	Nil	Nil	Nil	Nil	Equitable mortgage of commercial property at 108, Kanakia Zillion, Kurla, Mumbai; Hypothecation of Book Debts; Pledge of shares presently pledged of 159363 shares of Majestic Research Services and Solutions Ltd. (Listed Company)



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Annexure – 4

Name of the corporate debtor: Majestic Market Research Support services Ltd.; Date of commencement of liquidation: 20-5-2024.; List of stakeholders as on: 20-5-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Asset Reconstruction Company (India) Ltd.		3,43,46,085	3,43,46,085	Co-borrower of Home Loan to Director with interest	Nil	No	22.82	Nil	Nil	Nil	Nil	Claim submitted during CIRP. Home loan taken as a co-borrower along with the Director of MMRSSL
2	IndusInd Bank Limited		35,87,508	35,87,508	Loan with Interest	Nil	No	2.38	Nil	Nil	Nil	Nil	Claim submitted during CIRP
3	IndiaBulls Consumer Finance Limited (Formerly IVL Finance Limited)		44,88,152	43,70,815	Loan with Interest	Nil	No	2.90	Nil	Nil	1,17,337	Nil	Claim submitted during CIRP
4	Rattan India Finance Private Limited		31,84,279	29,78,888	Loan with Interest	Nil	No	1.98	Nil	Nil	2,05,391	Nil	Claim submitted during CIRP
5	Tata Capital		77,29,818	77,29,818	Loan with	Nil	No	2.36	Nil	Nil	Nil	Nil	

	Financial Services Limited				Interest								
6	Moneywise Financial Services Pvt. Ltd.		48,06,836	48,06,836	Loan with Interest	Nil	No	2.36	Nil	Nil	Nil	Nil	
7	Export Import Bank of India		3,48,06,695	3,48,06,695	Invoking of Corporate Guarantee given to Majestic Research Services Ltd.	Nil	No	11.30	Nil	Nil	Nil	Nil	
	TOTAL		9,29,49,373	9,26,26,645							3,22,728		

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Majestic Market Research Support Services Ltd.

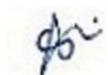
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Annexure – 7

**Name of the corporate debtor: Majestic Market Research Support services Ltd.; Date of commencement of liquidation: 20-5-2024.; List of stakeholders as on: 20-5-2024
Operational creditors (Government Dues) (Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Deptt. of G.S.T. GoM		4,58,017	4,58,017	Unsecured	0	No		0	0	0	0	
	TOTAL		4,58,017	4,58,017	Unsecured	0	No		0	0	0	0	



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